

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21880/2014

(Arising out of impugned final judgment and order dated 17-04-2014 in WP No. 719/2003 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD & ORS.Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES & ORS.

Respondent(s)

(IA 2/2015)

Date : 07-12-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN

HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr. Pradeep Misra, AOR

Mr. Suraj Singh, Adv.

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.

Mr. Rajesh Singh, Adv.

Mr. Ankur prakash, Adv.

Mr. Rajiv Yadav, AOR

Mr. Jitendra Kumar, AOR

Mr. Abhijeet Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matter in the 3rd week of January, 2019 on a non-miscellaneous day for final disposal.

Rejoinder affidavit be filed by the next date.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
COURT MASTER (NSH)